

New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at 2 above.

[Placed in Library. See No. LT-7688/84]

- (4) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Food Corporation of India for the year 1982-83 within the stipulated period of nine months after the close of the Account-

ting Year.

[Placed in Library. See No. LT-7689/84]

Statement showing action taken by Government on various assurances, promises etc.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha :—

- (1) Statement No. XXVII—Seventh Session, 1979.
- (2) Statement No. XVI—Second Session, 1980.
- (3) Statement No. XXVII—Third Session, 1980.
- (4) Statement No. XXII—Fifth Session, 1981.
- (5) Statement No. XVI—Sixth Session, 1981.
- (6) Statement No. XV—Seventh Session, 1981.
- (7) Statement No. XIV—Eighth Session, 1982.
- (8) Statement No. X—Ninth Session, 1982.
- (9) Statement No. IX—Tenth Session, 1982.
- (10) Statement No. VII—Eleventh Session, 1983.
- (11) Statement No. III—Twelfth Session, 1983.
- (12) Statement No. I—Thirteenth Session, 1983.

Sixth Lok Sabha

Seventh Lok Sabha

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